

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Aichil Jain
For T.K. Bhaskar

Counsel for Petitioners



Sandeep Kumar

Counsel for Respondent



For Cb. Vishnu

ORDER

Counsel representing both the parties are present and stated that the matter is likely to be settled by way of a compromise and prayed time for submitting the final status of the talks. Time extended at their request. Put up on 26.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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